

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

**Dated Shillong, the 22<sup>nd</sup> April, 2026**


**No.HCM.II/133/2019-Rect/119.** The Hon'ble the Chief Justice is pleased to constitute an Interview Board for the purpose of assessing the suitability of candidates for the post of Law Clerk-cum-Legal Research Assistant in the High Court of Meghalaya, Shillong comprising the following Judges of this High Court:

1. Hon'ble Mr. Justice H.S. Thangkhiew and
2. Hon'ble Mr. Justice B. Bhattacharjee.

  
**REGISTRAR GENERAL**

**Memo No.HCM.II/133/2019-Rect/119-A Dated 22<sup>nd</sup> April, 2026**

Copy to:

1. The Registrar – cum- PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of kind information of the Chief Justice.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
5. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
6. The Joint Registrar (Listing)-cum-OSD to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
7.  The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
8. Notice Board.
9. Office file.

  
**REGISTRAR GENERAL**

28  
22/4/26